IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.113. **IA/267(AHM)2022 in C.P.(IB)/133(AHM)2021**

Proceedings under Section 7 IBC

IN THE MATTER OF:

O3 Developers Pvt Ltd **.....Applicant**
V/s
Bacon Vanijya Pvt Ltd **.....Respondent**

Order delivered on ..27/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Nandish Chudgar, Advocate
RP :Mr. Amrish Gandhi

ORDER

Heard the learned counsel for the Applicant.

The order is reserved.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

sapna